

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 4080 of 2020

(Naresh Prasad Singh Vs. the State of Jharkhand & Ors.)

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : Mr. Ankit Vishal, Advocate
For the Respondents : Mr. Mihir Kunal Ekka, AC to SC-V

04/ 13.04.2021

As prayed, put up this case after three weeks.

Interim Order dated 19.02.2021 shall remain in force.

(Dr. S.N. Pathak, J.)

punit/-